

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 15/05/2016  
RT CP NO. 161/Chd/Hry/2017**

Mr. Rajendra Kumar & Sons (HUF). ....Petitioner.

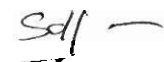
Versus.


M/s. Yamuna Power and Infrastructure Ltd. ....Respondent.

Present: None.

Case received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the company is situated in the State of Haryana.

List the matter for hearing on 18.08.2017. Notice of hearing be issued by Speed Post to both the parties.

  
(Justice R.P. Nagraath)  
Member (Judicial)

June 28, 2017  
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